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O.A. No. 27 of 2011

Surendra Jena Applicant
Vs
Union of India & Ors. Respondents

Order dated: 01.11.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Mr. D.K.Behera, Ld. Additional Standing Counsel appearing for the Respondents by filing M.A. 875/11 dated 29.09.2011 has submitted that the Director (Science), Archaeological Survey of India has already complied with the order passed by this Tribunal on 15.07.2011 and the transfer order dated 17.01.2011 in respect of Sh. Surendra Jena, the applicant, has been cancelled.

When the matter was listed on 10.10.2011, it was adjourned as the Ld. Counsel for applicant was absent and nobody appeared for the applicant. Today, again when the matter is called neither the applicant nor his counsel is present.

In view of the submission made above, Sri D.K.Behera, Ld. Addl. Standing Counsel has adequately apprised this Bench with reference to our order dated 16.09.2011. Hence, the matter stands closed and M.A. 875/11 is, accordingly, disposed of.

Alka
MEMBER (Judl.)

Chapla
MEMBER (Admn.)

RK